

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 167
TO BE ANSWERED ON 09.03.2026

STRENGTHENING OF THE UMEED PORTAL

167. SMT. SANGEETA YADAV:

Will the Minister of Minority Affairs be please to state: -

- (a) whether any assessment has been undertaken to evaluate the effectiveness of the Unified Waqf Management, Empowerment, Efficiency and Development (UMEED) Portal in improving transparency, efficiency and timeliness in scholarship disbursement;
- (b) if so, the key performance indicators used for such assessment;
- (c) the findings of the assessment with respect to reduction in processing time and pendency;
- (d) whether any corrective measures have been initiated based on these findings; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 167 FOR ANSWER ON 09.03.2026 REGARDING 'STRENGTHENING OF THE UMEED PORTAL' ASKED BY SMT. SANGEETA YADAV

(a): A statutory portal, namely the UMEED Central Portal-2025, has been developed in accordance with Section 3(ka) of the Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995, and was launched by the Ministry on 06.06.2025 for uploading details of existing waqf and the property dedicated to the waqf, which also automate entire lifecycle of waqf properties, including registration, verification, survey by the Collector, mutation, annual account updates, audit, leasing and monitoring, ensuring transparency, efficiency and effective management and faster grievance redressal. However, the said portal does not have any provision for disbursement of scholarships.

(b) to (e): does not arise.
